

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF CHENNAI ZONAL BENCH

Date : 25th March, 2019
Time : 03.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 24/2018 (SZ)	M/s. V. Krishnamurty Vs. Tamil Nadu Pollution Control Board & Ors.	Mr. Niranjana Rajagopalan & Swetha K., Adv. for Applicant Mr. Abdul Saleem & Mr. S. Saravanan, Adv. for TNPCB Mr. G. M. Syed Nurullah Sheriff, Adv. for SEIAA Mr. Kamlesh Kannan S., Adv. for R-3
2.	Original Application No. 26/2018 (SZ)	Srinivasa Rao Kodali Vs. Karnataka State Pollution Control Board & Ors.	For Consideration of Report
FOR ADMISSION			
3.	Appeal Diary No. 49/2018 & Appeal Diary No. 50/2018	M/s Devasagayam Rough Stone Quarry Vs. The District Environmental Engineer, TNPCB	Mr. N. Suresh, Adv. for Applicant
4.	Original Application No. 04/2019 (SZ)	Anirudh Reddy Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Eisha Krishn, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in